

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s).8046 OF 2004.

JASBIR SINGH

Appellant (s)

VERSUS

PUNJAB & SIND BANK & ORS.

Respondent(s)

Date: 31/10/2006 This Appeal was called on for judgment today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Ambhoj Kumar Sinha, Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of the Bench comprising His

Lordship and Hon'ble Mr. Justice Markandey Katju.

The appeal is allowed in terms of the signed reportable judgment. The respondent

shall also pay and bear the costs of the appellant which is quantified at Rs.10,000/-.

Bhardwaj)

(Subhash Chander)

(Pushap Lata

Court Master

Court

